



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 29.11.2023

### NOTICE

Please take notice that the following matter listed on 30.11.2023 in the Court of Chairperson will not be taken up. The next date of Hearing will be notified later.

1.	Comp. App. (AT) (Ins) No. 42 of 2022	Hindalco Industries Ltd. Vs. Hirakud Industrial Works Ltd. & Ors. <b>With</b>	Ashish Prasad	Chayan Gupta-R1 K. Thaker-R2 Ashok Jain-R4
2.	Comp. App. (AT) (Ins) No. 43 of 2022	Hindalco Industries Ltd. Vs. Hirakud Industrial Works Ltd. & Ors. <b>With</b>	Ashish Prasad	Chayan Gupta-R1 K. Thaker-R2 Ashok Jain-R4
3.	Comp. App. (AT) (Ins) No.52 of 2022	H.I.W. Worker's Union Vs. Nandakini Contractors Pvt. Ltd. & Ors. <b>With</b>	Debasish Mohapatra	Pankaj Jain-R3
4.	Comp. App. (AT) (Ins) No. 53 of 2022	H.I.W. Worker's Union Vs. Nandakini Contractors Pvt. Ltd.& Ors.	Debasish Mohapatra	Pankaj Jain-R3

By order of Hon'ble Chairperson

-Sd/-

Registrar